

SUPREME COURT OF INDIA

State of U.P.

Vs.

Satpal

C.A.No.2554 of 2013

(K.S. Radhakrishnan and Dipak Misra JJ.)

15.03.2013

ORDER

K. S. RADHAKRISHNAN, J

Delay condoned

Leave granted.

Judgment pronounced by this Court on 11.3.2013 in Civil Appeal No. 2326 of 2013 @ SLP(C) No.12960 of 2008 would govern this appeal also. Appeal is, accordingly, dismissed. However, there will be no order as to costs.